

National Company Law Tribunal


Allahabad Bench

CP NO.12/2016

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF ALLAHABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 08.03.2017

NAME OF THE COMPANY: Ampee Laboratories (india) Ltd.

SECTION OF THE COMPANIES ACT: U/S Sec.391/394 of the companies Act

<u>Sl. NO.</u>	<u>Name</u>	<u>Designation</u>	<u>Representation</u>	<u>Signature</u>
<u>1.</u>	RAJEEV K GOEL	Advocate	Petitioner	
<u>2.</u>				

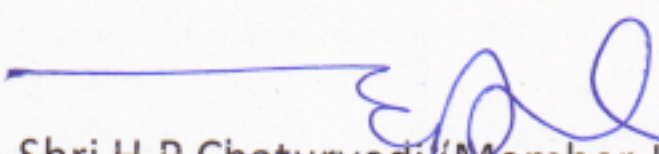
08.03.2017

Order dated 08.03.2017

CP NO 12/2016 M/s. Ampee Laboratories India Ltd.

Mr. Rajeev goyal represent for company petitioner and Mr. Dherendra Kumar Proxy of OL. Argument are heard. Further some more clarification/information from the OL is required. Hence the matter be listed for further hearing on 06.04.2017.

Date-08.03.2017


Shri H.P Chaturvedi (Member Judicial)